

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item 26

IA No. 630/2023
In
CP (IB) No. 59/Chd/Pb/2022
(Admitted)

Under Section 7 & 60(5) IBC 2016

In the matter of:-

Canara Bank

...Petitioner/ Financial Creditor

Vs.

Rattan Poultries Pvt. Ltd.

...Respondent/ Corporate Debtor

Present: Mr. Sanjay Kumar Aggarwal, RP in person.

IA No. 630/2023

This application has been filed by the applicant under Section 60(5) for placing on record the report certifying the constitution of Committee of Creditors. The same is taken on record subject to just exceptions. IA No. 630/2023 is disposed of accordingly.

-sd-

(Subrata Kumar Dash)
Member (Technical)

March 13, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)